

HIGH COURT OF JHARKHAND, RANCHI

No. 815/CJS.

DATED, THE 14TH OF JUNE, 2021

In suppression of all earlier orders relating to the following Committees, considering the administrative requirements and for streamlining the various administrative supervisory works, these Committees are reconstituted as under with immediate effect:

01. Appointment/Promotion/Selection/ACP & Absorption Committee :-

- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice Aparesh Kumar Singh | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice S.N. Prasad | Member |

02. Car Committee :-

- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice S. Chandrashekhar | Chairman |
| (ii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
| (iii) | Hon'ble Mr. Justice Rajesh Shankar | Member |

03. Building & Quarters Allotment Committee :-

- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice S.N. Prasad | Chairman |
| (ii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
| (iii) | Hon'ble Mr. Justice S.K. Dwivedi | Member |

04. New High Court Building Committee/Grievances/Settlement Committee for the Working of the High Court :-

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|-------|--|----------|
| (i) | Hon'ble Mr. Justice Aparesh Kumar Singh | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice S.N. Prasad | Member |
| (iv) | Hon'ble Mr. Justice Dr. S.N. Pathak | Member |
| (v) | Hon'ble Mr. Justice Anil Kumar Choudhary | Member |

05. Committee for High Court Guest House & Judicial Officers Guest House :-

- | | | |
|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice S. Chandrashekhar | Chairman |
| (ii) | Hon'ble Mr. Justice Ratnaker Bhengra | Member |
| (iii) | Hon'ble Mr. Justice Ananda Sen | Member |

06. Screening Committee :-

- | | | |
|-------|--|----------|
| (i) | Hon'ble Mr. Justice S. Chandrashekhar | Chairman |
| (ii) | Hon'ble Mr. Justice S.N. Prasad | Member |
| (iii) | Hon'ble Mr. Justice Anil Kumar Choudhary | Member |

07. State Level Mediation Monitoring Committee :-

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|-------|---|----------|
| (i) | Hon'ble Mr. Justice S. Chandrashekhar | Chairman |
| (ii) | Hon'ble Mr. Justice Rajesh Shankar | Member |
| (iii) | Hon'ble Mrs. Justice Anubha Rawat Choudhary | Member |

08. State Level Committee for Monitoring Infrastructure of Subordinate Judiciary :-

(i)	Hon'ble Mr. Justice Aparesh Kumar Singh	Portfolio Judge
(ii)	Hon'ble Mr. Justice S. Chandrashekhar	Member
(iii)	Hon'ble Mr. Justice S.N. Prasad	Member
(iv)	Hon'ble Mr. Justice Rongon Mukhopadhyay	Member
(v)	Hon'ble Mr. Justice Ananda Sen	Member
(vi)	Registrar General	Member
(vii)	Law Secretary, State of Jharkhand	Member
(viii)	Secretary, Building Construction Department	Member

09. Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates/to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26th July, 2013 :-

(i)	Hon'ble Mr. Justice Dr. S.N. Pathak	Chairman
(ii)	Hon'ble Mrs. Justice Anubha Rawat Choudhary	Member
(iii)	Hon'ble Mr. Justice Deepak Roshan	Member

10. A.C.R. Committee :-

(i)	Hon'ble Mr. Justice S. Chandrashekhar	Chairman
(ii)	Hon'ble Mr. Justice S.N. Prasad	Member
(iii)	Hon'ble Mr. Justice Dr. S.N. Pathak	Member
(iv)	Hon'ble Mr. Justice Anil Kumar Choudhary	Member
(v)	Hon'ble Mr. Justice S.K. Dwivedi	Member

11. Committee to advise the NCMS Committee of Supreme Court of India :-

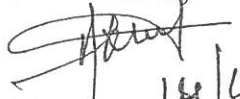
(i)	Hon'ble Mr. Justice S. Chandrashekhar	Chairman
(ii)	Hon'ble Mr. Justice S.N. Prasad	Member
(iii)	Hon'ble Mr. Justice Anil Kumar Choudhary	Member
(iv)	Principal Secretary, Department of Finance, State of Jharkhand	Member
(v)	Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasha, State of Jharkhand	Member
(vi)	Principal Secretary, Department of Building Construction, State of Jharkhand	Member
(vii)	Registrar General	Member
(viii)	Law Secretary, State of Jharkhand	Member
(ix)	Director, Judicial Academy	Member
(x)	Central Project Coordinator	Member
(xi)	Sri Navneet Kumar, Judicial Commissioner, Ranchi from the cadre of Principal District Judge	Member

12. Arrears Committee to make recommendations for expeditious disposal of cases pending in the High Court of Jharkhand :-

(i)	Hon'ble Mr. Justice Aparesh Kumar Singh	Chairman
(ii)	Hon'ble Mr. Justice S. Chandrashekhar	Member
(iii)	Hon'ble Mr. Justice Rajesh Kumar	Member

13. **Old Article including furniture disposal Committee :-**
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|------|---|----------|
| (i) | Hon'ble Mr. Justice S.N. Prasad | Chairman |
| (ii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
14. **High Level Committee (HLC) for monitoring pace, progress and implementation of the Centrally Sponsored Schemes (CSS) Projects :-**
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|-------|--|----------|
| (i) | Hon'ble The Chief Justice | Chairman |
| (ii) | Hon'ble The Portfolio Judge
(Hon'ble Mr. Justice Aparesh Kumar Singh) | Member |
| (iii) | Registrar General | Member |
| (iv) | Law Secretary | Member |
| (v) | Secretary, B.C.D. | Member |
15. **Committee for Sensitization of Family Court Matters :-**
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|-------|---|----------|
| (i) | Hon'ble Mr. Justice S. Chandrashekhar | Chairman |
| (ii) | Hon'ble Mr. Justice Dr. S.N. Pathak | Member |
| (iii) | Hon'ble Mrs. Justice Anubha Rawat Choudhary | Member |
16. **POCSO Committee :-**
- | | | |
|-------|--|----------|
| (i) | Hon'ble Mr. Justice S.N. Prasad | Chairman |
| (ii) | Hon'ble Mr. Justice Anil Kumar Choudhary | Member |
| (iii) | Hon'ble Mr. Justice Kailash Prasad Deo | Member |
17. **Committee that can periodically oversee the progress of the cases related with implementation of the provisions of the (Prohibition of sex selection) Act, 1994 and The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996 :-**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice R. Mukhopadhyay | Chairman |
| (ii) | Hon'ble Mrs. Justice Anubha Rawat Choudhary | Member |
| (iii) | Hon'ble Mr. Justice Kailash Prasad Deo | Member |

DATED, THE 14TH OF JUNE, 2021

BY ORDER,

14/6/21
(Akhil Kumar)

Registrar General I/c